

**National Company Law Tribunal
Allahabad Bench**

CP NO. 315/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2018

NAME OF THE COMPANY: Shobha Pathak & Ors Vs M/s Prism Industrial Complex Ltd & Ors

SECTION OF THE COMPANIES ACT: 73(4)& 74(3)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Chaudhary	Adv.	Pet.	Rahul
2.				

CP No. (IB) 315/ALD/2018

Advocate Sh. Rahul Chaudhary, for the petitioner is present. He files proof of service of delivery of notice to the respondent, which is taken on record. The Registry is directed to verify about completion of service and to list the matter for further hearing with other connected matters on 25th October, 2018.

Dated: 09.10.2018

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**SAROJ RAJWARE,
MEMBER (T)**

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**H.P. CHATURVEDI
MEMBER (J)**

Typed by:
Vidit Kumar Pandey
(P.S)